

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 31<sup>st</sup> January, 2025 at 10.30 a.m. ;**

### I

The **Hon'ble Shri Justice M. S. Karnik** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

### II

Soon after the Special Division Bench comprising of the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita Mehta** is over, The Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter as per the board notified separately.

### III

No sooner the Regular Division Bench work is over the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa.

Date : 30.01.2025

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**